

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2019

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHIVENDRA BAHADUR	CGSC	ROC	<i>Shivendra</i>
2.	Gaurav Mahajan	Sr.S.C.	IT Dept.	
3.	PRA BODH Kumar BAJPAI	Ad.	Petitioner	<i>P.K. Bajpai</i>

C APPEAL NO.146/ALD/2018

Sh. P.K. Bajpai, Advocate for the appellant, Sh. Shivendra Bahadur, CGSC for ROC and Sh. Gaurav Mahajan, Sr. Standing Counsel for the Income Tax Department are present.

Ld. CGSC for ROC states that pursuant to the earlier order of this Court, report has been filed today in the Court, regarding the existence of the company at the address given and it is contended that no such company exists at the address given. Report is taken on record.

Ld. Counsel for the appellant seeks time to file reply to the report filed by the ROC. As prayed for, put up on 13th January, 2020.

Dated: 05.12.2019

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**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**